

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.486/2021
(S.W.P. No.1112/2009)

Tuesday, this the 27th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Muhammad Zaffar-ullah Shah, age 38 years
s/o Muhammad Yousuf Shah
r/o Nadihal, District Bandipora

..Applicant
(Mr. A Hanan Kalwal, Advocate)

VERSUS

1. State of J&K through Commissioner/Secretary to Government, Labour Department, Civil Secretariat, Srinagar/Jammu
2. Labour Commissioner , Kashmir Srinagar
3. Assistant Labour Commissioner, Srinagar
4. P L Raina, Junior Assistant, c/o Labour Commissioner, Srinagar
5. Afroza Akhter d/o Muhammad Sultan Bhat R/o Sonwar, Srinagar

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This T.A. arises out of SWP No.1112/2009 filed before the Hon'ble High Court of Jammu & Kashmir claiming the relief in the form of a direction to the respondents to promote him to the

post of Junior Assistant without insisting on passing the typing test.

2. The SWP has since been transferred to the Tribunal in view of the reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.486/2021.



3. Mr. A Hanan Kalwal, learned counsel for applicant submits that he did not receive any instructions from his client for the past several years.

4. We, therefore, dismiss the T.A. on reporting of no instructions. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

April 27, 2021
/sunil/jyoti/sd/